

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4240  
ANSWERED ON:06.12.2010  
N REHABILITATION COUNCIL OF INDIA  
Ghubaya Shri Sher Singh

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details regarding objectives, management/structure and the role of Rehabilitation Council of India (RCI);
- (b) the details of budget of the RCI in the last three years;
- (c) whether RCI need to be modified to make it more relevant to the needs of the country; and
- (d) if so, the steps proposed to be taken in this regard?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (d) Rehabilitation Council of India (RCI) has been entrusted with the responsibilities of standardization and regulation of training of professionals in the field of rehabilitation and special education. In addition, the Council also negotiates with other countries for reciprocal recognition of qualifications, maintains register of rehabilitation professionals, and prescribes code of conduct and ethics for these professionals. The details of budget of RCI for the year 2007-08, 2008-09 and 2009-10 are Rs. 4.00 crores, Rs. 4.00 crores and Rs. 4.45 crores respectively. The management structure of the RCI consists of a Chairman at the apex level, a Member Secretary and supporting staff. There is no proposal to make any modifications in the RCI.